

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/170(KB)2022
IN
C.A.(CAA)/175(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	NAPA CONSULTANTS LLP
UNDER SECTION	SEC 60-62 LLP ACT 2008

Appearances (via video conferencing/physical)

ORDER

1. None appears for ROC, Jharkhand.
2. Matter is adjourned to **30/03/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)